## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 125/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Windson Chemical Pvt. Ltd.

V/s.

Alpha Particle Board Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shivam PARIKY ON BEHALF OF	Advocate	PET_ITEO NGR	- Jan Hy
2.	TATMINA DAY HARMISH IC. SHAW	Aaroake	Responduit	HAR.
3.	Jaimin R. Dave	Advocate	Petitioner	10-

## **ORDER**

Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Shivam Parikh present for Operational Creditor/ Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Petitioner filed Bankers certificate.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Respondent wants to file objections.

For objections and for hearing before admission, list the matter 2410.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.